

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1103  
TO BE ANSWERED ON 27.07.2015**

**SETTING UP OF INDEPENDENT- REGULATOR IN RAILWAYS**

**1103. SHRIMATI KIRRON KHER:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have any plan to set up an independent regulator for Railways as recommended by the Committee for Mobilisation of Resources for major railway projects and restructuring of Railway Ministry and Railway Board;**
- (b) if so, the details thereof along with the salient features; and**
- (c) the steps taken by the Railways in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) to (c): The Committee for Mobilisation of Resources for major railway projects & restructuring of Ministry of Railways and Railway Board has recommended setting up of an independent regulator with powers for tariff regulation, safety regulation, fair access regulation, service standard regulation, licensing the enhancing competition and setting technical standards. No decision has been taken for setting up of a regulator with such wide ranging scope and powers as recommended by the committee.**

**\*\*\*\*\***